

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 2050
TO BE ANSWERED ON 27.07.2017

Supply of Drinking Water

†2050. **SHRIMATI BHAVANAPUNDALIKRAO GAWALI PATIL;**
SHRI K.N. RAMACHANDRAN;
SHRI KRUPAL BALAJI TUMANE;
SHRIMATI REKHAVERMA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the areas fully and partly covered under drinking water schemes along with quality affected habitations in the country including Maharashtra and Uttar Pradesh, State-wise;
- (b) the details of the funds released and utilized under drinking water schemes during each of the last three years and the current year, State-wise;
- (c) whether the Government has reviewed the performance of the drinking water schemes and if so, the details and the outcome thereof;
- (d) whether the Government has fixed any timelimit for supplying safe drinking water to all households in the country and if so, the details thereof; and
- (e) whether the Government proposes to collaborate with NGOs with a view to speeding up the process of supplying safe drinking water to the rural and remote areas in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) This Ministry maintains information on coverage of rural drinking water areas in terms of habitation. The state-wise details of Fully Covered (i.e. getting more than 40 litre per capita per day safe drinking water), Partially Covered (i.e. getting less than 40 litre per capita per day safe drinking water) and Quality Affected (i.e. containing chemical contaminant) habitation in the country including Maharashtra and Uttar Pradesh, as on 23.07.2017, is at **Annexure-I**.

(b) The state-wise details of funds released and utilized under National Rural Drinking Water Programme (NRDWP) during each of the last three years and current year is at **Annexure-II**.

(c) Yes Madam. Providing drinking water supply to the rural population is a dynamic and continuous process. The physical & financial progress of NRDWP is monitored in National / Regional / State level review meetings, conferences and video-conferences. The last National Level Review Meeting with State Ministers and Secretaries of Departments of State Governments for Rural Drinking Water Supply was held on 22nd March, 2017. Performance of States is also reviewed during Annual Action Plan (AAP) meeting held during February/March by the Ministry every year. In the last review meeting, States have been asked to focus on completion of ongoing schemes with special focus on Arsenic/Fluoride affected habitations, Sansad Adarsh Gram Yojna (SAGY) Gram Panchayats and Open Defecation Free declared villages. As reported by States on IMIS, as on 18.07.2017, the details of piped water supply schemes completed from 2009-10 to 2016-17 is at **Annexure-III**.

(d) Yes Madam. Under NRDWP, Ministry of Drinking Water & Sanitation (MDWS) has prepared a Strategic Plan for the rural drinking water sector for the period 2011-2022 for providing the piped water supply in the rural areas. As per this, by 2022, the goal is to cover at least 90% of rural households with piped water supply and to cover less than 10% through hand pumps or other safe & adequate private water sources.

(e) Rural drinking water supply is a state subject. This Ministry under NRDWP provides technical and financial assistance to states for providing safe drinking water in rural areas. Under NRDWP, States Governments are competent to plan, design, approve and implement rural drinking water supply schemes. This Ministry neither releases funds to any NGO directly nor is any such proposal under consideration of this Ministry. It is the State Government to decide whether to collaborate with NGOs.

Annexure-I

Annexure to be referred in reply to part (a) of Lok Sabha Unstarred Q. No- 2050 due for reply on 27.07.2017

S.No.	State	Nos. of Fully Covered Habitations	Nos. of Partially Covered Habitations	Nos. of Quality Affected Habitations
1	ANDAMAN and NICOBAR	324	76	0
2	ANDHRA PRADESH	33039	14902	422
3	ARUNACHAL PRADESH	2914	4632	31
4	ASSAM	52741	24312	11046
5	BIHAR	67326	38669	4239
6	CHATTISGARH	70462	3045	1178
7	GOA	345	2	0
8	GUJARAT	36062	4	0
9	HARYANA	7596	224	128
10	HIMACHAL PRADESH	42529	11075	0
11	JAMMU AND KASHMIR	8930	7011	17
12	JHARKHAND	116791	898	3075
13	KARNATAKA	19877	39106	1265
14	KERALA	4894	16293	364
15	MADHYA PRADESH	127773	98	190
16	MAHARASHTRA	86938	12502	292
17	MANIPUR	2227	1561	0
18	MEGHALAYA	1755	8688	32
19	MIZORAM	467	271	0
20	NAGALAND	699	788	43
21	ODISHA	138498	16199	3076
22	PUDUCHERRY	153	113	0
23	PUNJAB	9872	1791	3721
24	RAJASTHAN	54189	46891	20568
25	SIKKIM	737	1347	0
26	TAMIL NADU	92737	7269	198
27	TELANGANA	13463	9715	1384
28	TRIPURA	4535	1613	2575
29	UTTAR PRADESH	256302	2346	1379
30	UTTARAKHAND	21992	17352	16
31	WEST BENGAL	50098	36497	19310
Total		1326265	325290	74549

(source: format C-17)

Annexure-II

Annexure to be referred in reply to part (b) of Lok Sabha Unstarred Q. No- 2050 due for reply on 27.07.2017 (Amount in Rs. crore)

S.No.	State	2014-15		2015-16		2016-17		2017-18 (till 23.07.2017)	
		Release	Exp.	Release	Exp.	Release	Exp.	Release	Exp.
1	ANDAMAN and NICOBAR	0.81	0.43	0.16	0	0.22	0	0	0
2	ANDHRA PRADESH	377.78	427.08	170.05	190.6	204	157.38	32.93	58.17
3	ARUNACHAL PRADESH	109.83	119.5	65.4	66.23	110.84	90.68	11.27	0
4	ASSAM	585.32	586.88	284.11	216.2	348.06	206.61	24.11	0
5	BIHAR	399.11	381.9	202.73	295.38	373.81	473.29	84.91	10.93
6	CHATTISGARH	150.74	173.08	60.83	64.64	84.28	65.66	9.13	8.83
7	GOA	0	0	1.66	0	1.19	3.35	0	0
8	GUJARAT	405.58	491.44	238.91	274.78	278.5	265.16	107.06	0
9	HARYANA	277.98	228.82	122.65	150.74	111.53	116.42	22.83	0.62
10	HIMACHAL PRADESH	120.89	120.18	64.38	69.88	83.31	66.04	0	17.56
11	JAMMU AND KASHMIR	474.41	458.03	192.12	222.16	225.14	219.94	87.74	0
12	JHARKHAND	175.18	206.88	132.09	133.7	131.74	157.89	39.95	44.71
13	KARNATAKA	563.91	622.37	278.08	366.68	343.72	341.33	90.08	0
14	KERALA	124.1	131.86	48.05	64.45	75.22	74.21	24.38	0
15	MADHYA PRADESH	440.18	399.94	193.73	387.62	232.26	212.5	86.71	19.6
16	MAHARASHTRA	748.23	901.96	330.88	584	404.45	412.32	40.68	19.43
17	MANIPUR	88.54	92.25	27.92	43.44	40.61	18.87	0	0
18	MEGHALAYA	69.5	81.02	31.24	30.92	40.42	49.29	20.06	0.09
19	MIZORAM	34.5	39.81	17.32	23.16	24.49	24.82	0	0
20	NAGALAND	101.44	86.45	38.53	61.9	36.84	40.2	12.81	0
21	ODISHA	230.67	272.83	103.19	165.25	134.96	100.59	0.81	21.72
22	PUDUCHERRY	0	0	0	0	0.29	0	0	0
23	PUNJAB	97.38	90.23	42.79	36.57	51.89	53.56	1.23	4.57
24	RAJASTHAN	1304.64	1386.79	526.75	480.21	1072.92	681.21	135.08	15.56
25	SIKKIM	31.7	32.03	12.05	12.49	19.42	16.51	2.91	0
26	TAMIL NADU	382.46	432.39	182.35	164.85	174.68	188.98	56.67	14.93
27	TELANGANA	212.24	189.25	97.71	106.42	133.09	111.89	192.23	33.01
28	TRIPURA	68.31	64.81	31.68	39.97	43.73	38.73	13.69	2.01
29	UTTAR PRADESH	1073.22	1146.18	490.31	690.46	621.95	639.54	3.77	0
30	UTTARAKHAND	111.48	138.05	60.06	99.79	88.19	99.95	7.43	2.3
31	WEST BENGAL	431.09	480.72	216.85	288.75	440.15	444.86	61.97	15.45
Total		9191.22	9783.16	4264.58	5331.24	5931.9	5371.78	1170.44	289.49

(source: format D- 1N)

Annexure-III

Annexure referred to the reply of Part (c) of LS Unstarred Question No. 2050 due to be answered on 27.07.2017			
S. No.	State Name	Numbers of Piped Water Supply Schemes completed from 2009-10 to 2016-17	
		Multi Village Scheme (MVS)	Single Village Scheme(SVS)
1	ANDAMAN and NICOBAR	3	3
2	ANDHRA PRADESH	387	30019
3	ARUNACHAL PRADESH	147	5581
4	ASSAM	1744	3199
5	BIHAR	201	1945
6	CHATTISGARH	192	31167
7	GOA	0	1
8	GUJARAT	440	22223
9	HARYANA	943	4960
10	HIMACHAL PRADESH	2675	2451
11	JAMMU AND KASHMIR	1091	1567
12	JHARKHAND	283	10798
13	KARNATAKA	1491	183884
14	KERALA	132	302
15	MADHYA PRADESH	130	13650
16	MAHARASHTRA	1491	32175
17	MANIPUR	226	1663
18	MEGHALAYA	322	2583
19	MIZORAM	52	434
20	NAGALAND	28	2866
21	ODISHA	1400	14953
22	PUDUCHERRY	3	1
23	PUNJAB	604	2276
24	RAJASTHAN	1819	12630
25	SIKKIM	17	1787
26	TAMIL NADU	700	50753
27	TELANGANA	328	23859
28	TRIPURA	399	4651
29	UTTAR PRADESH	433	3145
30	UTTARAKHAND	537	2914
31	WEST BENGAL	519	278
	TOTAL	18737	468718